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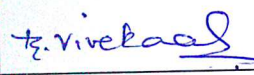
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

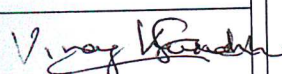
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.555/9/HDB/2019
NAME OF THE COMPANY	Lotus Poly Pacs (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Allied Marketing Co.
NAME OF THE RESPONDENT(S)	Lotus Poly Pacs (India) Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
BOMMINENI VIVEKANANDA	ADVOCATE	vivenda27@gmail.com +91-9505504131	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vinay S. S.	H.R Mgr.	8437976514	

**ORDER**

Counsel for operational creditor is present.

Mr.Vinay.S, (H.R Manager) - representative of corporate debtor is present.

Again he requested time to engage a counsel for corporate debtor and to file vakalat.

Time extended finally till 02.12.2019.



**Member(T)**

Pavani



**Member(J)**